(c) what amount has been sought to be released for the purpose?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir.

(b) Government of Tripura have submitted proposal to set up 4 nos. of coaching centres.

(c) The proposal amounting to Rs. 97 lakhs has been received which is under scrutiny Try the Ministry.

Evaluation of Special Central Assistance

†1961. SHRI JHUMUK LAL BHENDIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Special Central Assistance is given by the Central Government to the States under Demand Nos. 41 and 64;

(b) if so, what are the arrangements made for its evaluation and implementation;

(c) whether the amount so allocated is being utilised for sub-plan areas or diverted to other areas;

(d) what are the details of allocations made in this regard during the years 1997-98 and 1998-99, State-wise; and

(e) what is the name of the agency in Madhya Pradesh through which the execution of Special Central Assistance is being done?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) No, Sir. This Ministry does not give Special Central Assistance to the States under Demand Nos. 41 and 64.

(b) to (e) Do not arise.

Housing for Tribals by Local ITDAS in Andhra Pradesh

1962. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that a number of representations have been made by social activists regarding housing for tribals in Andhra Pradesh by the local ITDAs;

(b) what steps have been taken to address this demand; tOriginal Notice of the Question was received in Hindi.

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(c) which are the districts in Andhra Pradesh where a demand has been made in 1998-99 and the current year; and

(d) the reasons for ignoring such demands?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir.

(b) and (b) Government of Andhra Pradesh has been requested to cosider the construction of houses for the tribals of West Godavari District and action is being taken by them, being the implementing authority. However, and officer also visited West Godavari District during November, 1998 in this regard.

(d) Question does not arise.

Solar Home Lighting System for SCs and STs in Tripura

1963. SHRI KHAGEN DAS: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any project propoal has been by the Governmet of Tribpura for providing Solar Home Lighting System to Scheduled Tribes and Scheduled Castes people in Tripura during the Ninth Plan period;

(b) the fund sought for the purpose under Additonal Special Central Assistance; and

(c) whether any fund was released during 1997-98 and 1999?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) Yes, Sir.

(b) Government of Tripura has sought for financial assistance to the tune of Rs.375.00 lakhs during the Ninth Five Year Plan as Additional special Central Assistance for providing Solar Home Lighting System for Scheduled Tribes.

(c) The proposal of the State Government is under scrutiny, Hence, funds have not been released by the Ministry for the purpose,

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